


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**CORRIGENDUM**

As brought to the notice of undersigned, inadvertently 18.10.23 has been mentioned as holiday and 23.10.2023 has been mentioned as working day in Duty Roster no. 7739-7759-D, dated 25.09.2023 for the month of October, 2023. The said dates i.e. 18.10.2023 shall be read as working day and 23.10.2023 shall be read as holiday instead of working day as per Hon'ble High Court notification/order no. 106/I-G-4/Genl-I/DHC, dated 28.10.2022.

  
(Mahima Rai Singh)  
Chief Metropolitan Magistrate  
Rouse Avenue District Courts  
New Delhi

Order No. CMM/RADC/DR/2023 8041-8060-D

Dated 06/10/2023

**Copy forwarded for information and necessary action to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The Ld. ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- ~~8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website~~
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the court of undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex  
New Delhi.

